

National Company Law Tribunal

Allahabad Bench

CP No. (IB) 233/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2018

NAME OF THE COMPANY: Rahul Ferromet & Engineering Pvt Ltd V/s Bee Kay Precision (India) Pvt Ltd

SECTION OF I & B CODE: 9 of IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP NO. (IB) 233/ALD/2018

Sh. A.M. Sridharan, PCS for the Operational Creditor, is present. Learned Practising Company Secretary for the Operational Creditor has filed Affidavit of Service, which shows that the notice has been served on the Corporate Debtor through e-mail and by speed post, but till date, Corporate Debtor has not appeared in the Court. Service is sufficient.

List the matter on 14th September 2018, for admission.

Dated: 29.08.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

*Typed by:
Md. Zaid
(Stenographer)*